

15.03 hrs.

STATEMENT BY THE MINISTER
BANKING REGULATION (AMENDMENT) AND
MISCELLANEOUS PROVISIONS ORDINANCE

Title: Statement regarding Banking Regulation (Amendment) and Miscellaneous Provisions Ordinance, 2004 (No.3 of 2004)- Laid.

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): I beg to lay on the table an explanatory statement (Hindi and English versions) showing reasons for immediate legislation by the Banking Regulation (Amendment) and Miscellaneous Provisions Ordinance, 2004 (No.3 of 2004).

Placed in the Library. See No.LT. 737/04